

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- 724
TO BE ANSWERED ON- 23/07/2026

VAN DHAN VIKAS KENDRAS IN ANDHRA PRADESH

724. DR. BYREDDY SHABARI

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of Van Dhan Vikas Kendras (VDVKs) sanctioned, established and operationalised since inception along with the number currently fully functional in Andhra Pradesh, district-wise and year-wise;
- (b) whether the targets for processing and value addition of Minor Forest Produce (MFP) at each Kendra have been met, if so, the details of the actual volume of MFP processed, year-wise;
- (c) the number of tribal beneficiaries including Scheduled Tribe women members actively participating in each Kendra and the income generated for them, year-wise;
- (d) the funds allocated, released, utilised and unspent balances along with the reasons for shortfalls, year-wise;
- (e) the training and skill development programmes conducted, the number of participants successfully certified and the marketing linkages established including the revenue realized from sales; and
- (f) the monitoring and accountability mechanisms adopted including geo-tagging, inspections, audits and corrective actions taken to address gaps or delay?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a): The Ministry of Tribal Affairs provides financial support for establishment of Van Dhan Vikas Kendras (VDVKs) through Tribal Cooperative Marketing Development Federation of India Limited (TRIFED) under the Pradhan Mantri Janjatiya Vikas Mission (PMJVM) and Pradhan Mantri Janjati Adivasi Nyaya Maha AbhiyaN (PM-JANMAN). Till date, in the State of Andhra Pradesh, a total of 488 VDVKs have been sanctioned, comprising 415 VDVKs under PMJVM and 73 VDVKs under PM-JANMAN. At present, 398 VDVKs under PMJVM and 73 VDVKs under PM-JANMAN are operational. Year-wise details of VDVKs is given at **Annexure-I**. ITDA-wise details of VDVKs in the State of Andhra Pradesh is given at **Annexure-II**.

(b): These Van Dhan Vikas Kendras (VDVKs) have undertaken processing and value addition activities based on the availability of Minor Forest Produce (MFP) and local demands. The products processed, *inter alia*, include.

- **Nannari Sharbat:** 10,000 litres (multiple VDVKs)
- **Amla pulp:** 300 kg; **Amla candy**
- **Millets:** Sama Rice (50–850 kg), Samalu (300–550 kg), Korra (450 kg), Ragi Flour/Powder (50–1,471 kg), Millet Powder (190–800 kg)
- **Coffee Powder:** 1,800 kg
- **Broomsticks/Hill Brooms:** 115 to 150,000 bundles/pieces
- **Cashew Nuts:** 120 kg to 2.5 tonnes (including direct sales of 1 MT)
- **Tamarind/Tamarind Cakes:** 60 kg to 4 tonnes
- **Turmeric Powder:** 105.2 kg to 16 tonnes
- **Chilli Powder:** up to 1.6 tonnes
- **Bamboo Furniture/Products:** up to 40 tonnes
- **Honey:** up to 190 kg
- **Mahua Oil:** up to 500 kg
- **Adda Leaf Plates/Bowls:** up to 15,000 plates and 5,000 bowls
- **Annatto Seeds:** up to 2 tonnes
- **Black Gram/Pulses/Maize:** processed in varying quantities.

(c): A total of 1,29,420 tribal beneficiaries, including Scheduled Tribe women, are actively participating in VDVKs established under PMJVM and PM-JANMAN in the state of Andhra Pradesh. The schemes have facilitated value addition and marketing of Minor Forest Produce (MFP) and other tribal products and these VDVKs have generated income of ₹508.80 lakh through sales for their tribal members.

(d): Year-wise details of funds is given at **Annexure-III**.

(e): Under VDVK Programme, Entrepreneurship Awareness Programmes (EAPs), Entrepreneurship Development Programmes (EDPs) and training programmes on sustainable collection, primary processing, value addition, grading, packaging, quality control, branding, entrepreneurship development and marketing of MFP have been conducted. A total of 1,20,237 tribal beneficiaries have been trained under the programme as on 30.06.2026. Marketing linkages have been established through TRIFED, State Implementing Agencies, Van Dhan outlets, exhibitions, fairs, buyer-seller meets, e-commerce platforms and other institutional marketing channels to facilitate the sale of value-added MFP products produced by VDVKs.

(f) A multi-tier monitoring and accountability mechanism has been put in place for effective implementation of the Van Dhan Vikas Kendras (VDVKs), which includes geo-tagging, regular monitoring through review meetings, field visits and progress reports by the State Implementing Agency (GCC Ltd.), ITDAs, District-level officials and TRIFED, periodic inspections, financial monitoring through scrutiny of expenditure statements and Utilisation Certificates (UCs), and statutory/internal audits. Wherever delays or deficiencies are noticed, the concerned Implementing Agencies/ITDAs are instructed to expedite operationalisation, improve fund utilisation, submit pending Utilisation Certificates, strengthen value-addition activities, enhance marketing efforts, and ensure timely reporting and compliance.

Annexure-I

Annexure-I as referred to in reply to part (a) of LSUQ no. 724 for answer on 23.07.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh

Year-wise details of VDVks

Sl. No.	Year	No. of VDVks Sanctioned		Amount Sanctioned (Rs. in Lakhs)		Amount Released (Rs. in Lakhs)	
		PMJVM	PM-JANMAN	PMJVM	PM-JANMAN	PMJVM	PM-JANMAN
1.	2019-20	75	-	1064	-	1064	-
2.	2020-21	188	-	2818.90	-	1400	-
3.	2021-22	152	-	2280	-	1140	-
4.	2022-23	-	-	-	-	-	-
5.	2023-24	-	73	-	307.55	-	153.825
TOTAL		415	73	6162.90	307.55	3604	153.825

Annexure-II

**Annexure-II as referred to in reply to part (a) of LSUQ no. 724 for answer on
23.07.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh**

ITDA-wise details of VDVVs

Sl. No.	ITDA/Mentoring Organisation	PMJVM		PM-JANMAN	
		Sanctioned	Operational	Sanctioned	Operational
1.	ITDA Seethampeta	68	68	53	53
2.	ITDA Parvathipuram	54	54	—	—
3.	ITDA Paderu	98	98	8	8
4.	ITDA Rampachodavaram	110	100	4	4
5.	ITDA K.R. Puram	15	15	4	4
6.	ITDA Chinturu	56	52	4	4
7.	ITDA Srisailam	13	10	—	—
8.	ITDA Nellore	1	1	—	—
Total		415	398	73	73

Annexure-III

Annexure-III as referred to in reply to part (d) of LSUQ no. 724 for answer on 23.07.2026 regarding Van Dhan Vikas Kendras in Andhra Pradesh

Year-wise details of funds**PMJVM**

Year	VDVKs Sanctioned	Amount Sanctioned	Funds Allocated/Released (Rs. in lakhs)	Funds Utilized by SIA –GCC (Rs. in lakhs)	Unspent Balance with SIA (Rs. in lakhs)
2019-20	75	1064	1,064.00	365.54	698.46
2020-21	188	2818.90	1,400.00	820.34	579.65
2021-22	152	2280	1,140.00	382.48	757.52
Total	415	6162.90	3,604.00	1,568.36	2,035.63

Fund utilization certificate of ₹685 lakhs has been received from SIA and SIA advised to submit UCs in prescribed formats.

PM-JANMAN

Year	VDVKs Sanctioned	Fund sanctioned	Funds Allocated/Released (Rs. in lakhs)	UC Submitted (Rs. in lakhs)
2023-24	73	307.55	153.825	66.24

Fund utilization certificate of ₹66.24 Lakhs has been received from SIA and SIA advised to submit UCs in prescribed formats.
